

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 554 of 2013

Suresh Prasad ... Appellant
Versus
The State of Jharkhand through CBI ... Respondent

With
Cr. Appeal (SJ) No. 612 of 2013

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Nutan K. Sharma, Adv.
For the CBI : Mr. B.K. Prasad, Adv.

03 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellants pray for time.
Prayer for time is allowed as the last chance.
List these appeals four weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-